

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5743–JK (LD ) of 2021**  
**DATED:- 10 - 12 - 2021**

Sanction is hereby accorded to the appointment of Officer of J&K Services Selection Board as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 10 - 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.




**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 5743-JK(LD) of 2021 dated 10.12.2021**

<b>S No.</b>	<b>Title of the case</b>	<b>OIC</b>
1	TA No. 577/2021 titled Poonam Sharma V/s U.T of J&K and ORS	<b>Sh Tej Krishan Dhar, , Under Secretary, J&amp;K Services Selection Board.</b>
2	Aa No. 670/2021 titled Parul Bhalla V/s U.T of J&K and Ors	
3	OA No. 1302/2021 titled Suman Lata V/s U.T of J&K and ORS	
4	TA No. 7028/2021 titled Reena Gupta V/s U.T of J&K and ORS	
5	SWP No. 1407/2016 titled Tahir Asif V/s U.T of J&K and oRS	
6	SWP(C) No. 1140/2021 titled Firdous Bukhari V/s U.T of J&K and Ors	

  
10/12